

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI K. NATWAR SINGH): (a) No, Sir.

(b) Does not arise.

[*English*]

**Amendment to Section 306 of the
IPC**

664. PROF. MADHU DANDAVATE : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether there is a proposal to amend section 306 of the Indian Penal Code to make it explicit so that those responsible for the practice of sati could be effectively dealt with ; and

(b) if so, when such an amending bill is proposed to be brought forward ?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM) : (a) and (b) There is no proposal to amend section 306 of the Indian Penal Code for this purpose. The Government is examining the proposal for a comprehensive legislation for prevention of sati.

**Polichintala Project in Andhra
Pradesh**

665. SHRI V. SOBHANADRELSWARA RAO : Will the Minister of WATER RESOURCES be pleased to state :

(a) whether Andhra Pradesh Government has sent a proposal regarding Polichintala Project to protect the interests of Krishna Delta under Prakasam Barrage at Vijayawada ;

(b) if so, the salient features of the proposed project ; and

(c) the likely date by which the Polichintala Project would be cleared ?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES AND MINISTER OF STATE OF THE MINISTRY OF WATER RESOURCES (SHRI RAM NIWAS MIRDHA) : (a) Yes, Sir.

(b) and (c) The project costing Rs. 138.57 crores mainly aims to stabilise irrigation in the existing Krishna Delta. This, however, has been returned for further investigations.

**Recommendations of Dr. Gopal
Singh Panel on Minorities**

666. SHRI G.M. BANATWALLA : Will the Minister of WELFARE be pleased to refer to the reply given to Unstarred Question No. 261 on 5-11-1986 regarding recommendations of Dr. Gopal Singh Panel on Minorities and state :

(a) the main recommendations in the report of the High Power Panel on Minorities headed by Dr. Gopal Singh ;

(b) whether Government have since considered these recommendations ;

(c) if so, Government's reaction and decision on the recommendations ;

(d) when was the report submitted to the Government and steps taken to expedite decision on the report ; and

(e) time by which the report will be placed on the table of the House ?

THE DEPUTY MINISTER IN THE MINISTRY OF WELFARE (SHRI GIRIDHAR GOMANGO) : (a) to (e) The Report on the Minorities of the High Power Panel on Minorities, Scheduled Castes, Scheduled Tribes and other weaker sections headed by Dr. Gopal Singh was submitted to Government on 14th June, 1983. The report is under consideration of the Government. It is not possible to indicate any time-limit by which it will be laid on the Table of the House.

Pak Infiltrators in Punjab

667. SHRI T. BALA GOUD : Will the Minister of HOME AFFAIRS be pleased to state :

(a) the number of Pak infiltrators arrested in Punjab during the President's rule ; and

(b) the measures taken to prevent such infiltration ?